

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) The restriction imposed on Begum Abdullah's stay in any place in the State of Jammu and Kashmir has been removed with effect from the 14th April, 1967.

#### COMMITTEE ON STUDENT UNREST

\*103. SHRI D. THENGARI: Will the Minister of EDUCATION be pleased to state:

(a) whether the Government of India are considering a proposal to set up a Committee consisting of leading citizens from all parts of the country to study the problem of student unrest and educational problems; and

(b) if so, the time by which the proposal will be finalised.

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) No, Sir.

(b) Does not arise.

#### DEVELOPMENT OF TRANSPORT AND COMMUNICATIONS IN ANDAMAN AND NICOBAR ISLANDS

\*104. SHRI YELLA REDDY:  
SHRI P. K. KUMARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the funds allotted for the development of transport and communications in the Andaman and Nicobar Islands under the Third Five Year Plan were not fully utilised;

(b) if so, what were the reasons therefor; and

(c) what was the total amount allotted for the development of transport and communications facilities in the Islands for the year 1966-67; and

(d) how much of this amount has been utilised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKL): (a) Yes, Sir.

(b) The shortfall was mainly in respect of Shipping due to non-availability of vessels within the country and difficult foreign exchange position.

(c) Rs. 65.34 lakhs.

(d) As the accounts of the year 1966-67 have not been finally closed, the exact amount utilised is not yet known. It is however estimated that a sum of Rs. 52 lakhs, approximately, was utilised.

#### DEMANDS OF DELHI POLICEMEN

\*105. SHRI M. V. BHADRAM:  
SHRI RAM CHANDER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi Policemen went on strike in April, 1967;

(b) if so, what were their demands; and

(c) what decision has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) No, Sir.

(b) and (c) Do not arise.

\*106. [*Postponed to the 9th June, 1967.*]

\*107. [*Transferred to the 30th May, 1967.*]

#### WAGE BOARD FOR ROAD TRANSPORT INDUSTRY

\*108. SHRI NIREN GHOSH:  
SYED NAUSHER ALI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the progress so far made by the Central Wage Board for the Road Transport Industry;

(b) whether the Wage Board has made any recommendations for interim relief;